

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/115(KB)2022
IN
C.A.(CAA)/211(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH JUNE 2024

IN THE MATTER OF	PRINCE DEALTRADE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance via video conference/physically

For the petitioner

Ms. Madhuri Pandey, PCS

For Regional Director, Eastern Region, MCA

Mr. Alok Tandon, Joint Director

ORDER

1. Ld. Counsel for the petitioner present. Mr. Alok Tandon, JD office of RD-present, and submits that the office of RD has no objection if the scheme is sanctioned.
2. **Heard. Reserved for order.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**